

CA-(CAA)-83(ND)/2017

**PIPL Business Advisors and (P)
& Investment (P) Ltd. and M/s. NIIT Technologies Ltd. ..PETITIONER**

Order delivered on 14.9.2017

For the Petitioner/Applicant : Mr. UK Chaudhary, Sr. Advocate
Mr. Anirudh Das, Advocate
Mr. Kamaljeet Singh, Advocate
Mr. Himanshu Vij, Advocate

For the Respondents :

This is an application which has been filed by the applicants in CA – (CAA)83(ND)/2017 for pre-ponement of the date of hearing fixed by this Tribunal on 04.10.2017 to 14.9.2017 in view of the exigencies explained in the affidavit.

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Taking into consideration the submissions made in the application and the documents annexed therewith in Form DIR-12 as well the representation of the Ld. Senior Counsel made on behalf of the applicants, this application stands allowed and main application is taken up for hearing today.

After due consideration of the submissions made by the Ld. Senior Counsel, the order in the main application is reserved.

Surjit
14.9.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)